

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. IA 368/2021 IA 254/2022 IN C.P. (IB)/1978(MB)2018

CORAM:

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022**

**NAME OF THE PARTIES: Shanaya Fashions
V/s
Zephyr Fabrics Trading LLP**

**APPEARANCE :
FOR THE INCOME TAX : Adv. Akhileshwar Sharma**

**Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of Insolvency
and Bankruptcy Code, 2016**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.12.2022** for hearing.

**Sd/-
SHYAM BABU GAUTAM
Member (Technical)**

15.11.2022
ANKIT

**Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)**